

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 45

C.P.(IB)3511/MB/2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **02.04.2024**

NAME OF THE PARTIES: **MEENANAND HOLDING PVT LTD**

Section 59 of the Insolvency and Bankruptcy Code, 2016

ORDER

This matter was to be listed on 7th March 2024, pursuant to the order dated 14th December, 2023. However, the matter could not be placed on board on that date and have posted today. Accordingly, stand over to next date. List this matter on Board on **26.04.2024**.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh